

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1237(KB)2018
IA(I.B.C)/832(KB)2024,
IA(I.B.C)/634(KB)2024,
IA(I.B.C)/913(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	BENI GOPAL SINGH VS EMC LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv. : For Liquidator
Ms. Sanchari Chakraborty, Adv.
Mr. Aadil Naushad, Adv.
Mr. Raj Singhania, Liquidator in person

Mr. Kumarjit Banerjee, Adv. : For R2, 3, 4 & 5
Mr. Joydeep Guha, Adv.

Mr. Nivesh Sharma, Adv. : For R-6

Mr. Shaunak Mitra, Adv. : For Respondent No. 1
Mr. Aritra Basu, Adv.
Mr. Saptarshi Mukherjee, Adv.
Mr. Tirthankar Naudi, Adv.
Ms. P. Kothari, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. **IA(I.B.C)/832(KB)2024**
 - i. This IA has been filed for taking on record Progress Report at page 8-33.
This IA is accompanied by an affidavit at page 5-7.
 - ii. Progress Report is taken on record. IA is allowed and **disposed of**.

3. **IA(I.B.C)/634(KB)2024**

- i. Since there are further IAs seeking recalling of an order , post this IA on **24/6/2024**. Copy of the reply be furnished to other co-respondents.

4. **IA(I.B.C)/913(KB)2022**

- i. Post this IA on **24/6/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)